

CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.J. Shri Gopal G. Bhansali
COURT 11 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 27-03-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>SETTLEMENT</u>				
At 11.00 AM Morning Session				
1	SUIT	101510/2010	MR.VINAYKUMAR GAJANAN CHEMBURKAR AND ORS Vs RAMESH KISHANCHAND GAJARIA AND ORS	N.N.VAISHNAWA ANDCO
<u>ARGUMENTS</u>				
2	SUIT	102451/2017	1.Jatanraj Deepchandji Navlakha 2.Rajendrakumar Deepchandji Navlakha 3Praveenkumar Motilal Navlakha Vs 1.MCGM 2. The Municipal Commissioner	Mr. Vijay B Mishra
Sub Matter: NOTICE OF MOTION/0104182/2017				
<u>RECORDING EVIDENCE P.H.</u>				
At 11.00 AM Morning Session				
3	SUIT	104106/2010	AVANTIKA CO-OPERATIVE HOUSING SOCIETY Vs LAXMI PROPERTIES LTD AND ORS	M DHRUVA AND PARTNERS VIMADALAL AND CO
4	SUIT	104881/2010	RAHEJA CREST - III CHS LTD Vs CLASSIC DEVELOPERS AND 4 ORS	P M SHAH K D ABICHANDANI 1
<u>WRITTEN STATEMENT</u>				
5	SUIT	100915/2017	Mrs Rizwana Mohammad Yusuf Vs 1) 1.Square Hsg Development Corp.A 2.Asif Iqbal Ansari 3.Rizwan Gulam Mohammed.Patka	Kamlesh Datram Hadkar
<u>NM FOR HEARING</u>				
At 2 45 pm Afternoon Session				
6	SUIT	100632/2016	Mrs. Martha Anthony Rodrigues Vs The Municipal Corporation Of Greater Mumbai	Vimlesh Singh

Sub Matter: NOTICE OF MOTION/0101405/2016

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S.No.	Case Type	Case No.	Title	Name of Advocate
7	NOTICE OF MOTION	101405/2016	Martha A. Rodrigues Vs BMC	Vimlesh SinghMartha A
(Main Matter SUIT/0100632/2016)				
<u>NM ARGUMENTS</u>				
8	NOTICE OF MOTION	104182/2017	1.Jatanraj Deepchandji Navlakha 2.Rajendrakumar Deepchandji Navlakha 3Praveenkumar Motilal Navlakha Vs 1.MCGM 2. The Municipal Commissioner	Mr. Vijay B Mishra
(Main Matter SUIT/0102451/2017)				
<u>NM REPLYREJOINDER</u>				
9	EXECUTION APPLN	100647/2014	HARDEEP SINGH SACHDEVA Vs SHREEKANT R. GAWAND AND ORS	S. K. LEGAL ASSOCIATES
(Main Matter SUIT/0101105/2009)				
Sub Matter: CHAMBER SUMMONS/0101098/2019				
10	SUIT	100362/2017	Shri.Tahsildar S. Rajbhar Vs 1.Shri.Rajesh S. Rajbhar 2.MCGM	Mr. B.P. Shukla
Sub Matter: NOTICE OF MOTION/0100644/2017				
11	NOTICE OF MOTION	100644/2017	Shri.Tahsildar S. Rajbhar Vs 1.Shri.Rajesh S. Rajbhar 2.MCGM	Mr. B.P. Shukla
(Main Matter SUIT/0100362/2017)				
12	SUIT	101760/2018	M/s. Dee Kay Industries Vs 1.MCGM 2.Ward Officer 3.Shreekant R.Gawant	Mr. Rajesh Khobragade
13	SUIT	101992/2018	M/s. Super Machinery Spares Vs 1.MCGM 2.Ward Officer 3.Shreekant R.Gawand	Mr. Rajesh Khobragade
14	SUIT	102939/2018	Ramjan Babu Khan Vs MCGM	Shri. Pratap F. Singh
Sub Matter: NOTICE OF MOTION/0104291/2018				

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15	NOTICE OF MOTION	104291/2018	Ramjan Babu Khan Vs MCGM	Pratap F. Singh
(Main Matter SUIT/0102939/2018)				
16	SUIT	103205/2018	M/s. Omega Engineering Company Vs MCGM	Ms. Sapna P. Khobragade and Mr. Rajesh P. Khobragade
17	SUIT	101086/2019	Denzil Paul Coutinho Vs The Asst. Municipal Commissioner	V. T. Dubey and Associates
Sub Matter: NOTICE OF MOTION/0101745/2019				
18	NOTICE OF MOTION	101745/2019	Denzil Paul Coutinho Vs The Asst. Municipal Commissioner	V. T. Dubey and Associates
(Main Matter SUIT/0101086/2019)				
19	CHAMBER SUMMONS	101098/2019	Hardeep Singh Sachdeva - Suit No. 1105 of 2009 Vs MCGM And Ors	Vinay P. Khobragade
(Main Matter EXECUTION APPLN/0100647/2014)				
20	SUIT	100476/2020	Surekha Ghanshyam Yadav Vs MCGM	R. D. Misra
<u>C/S HEARING</u>				
At 11.00 AM Morning Session				
21	SUIT	102763/2013	TARADEVI MANGILAL JAIN Vs MCGM	MADHURI R RAIBAGKAR
Sub Matter: NOTICE OF MOTION/0104341/2015				
Sub Matter: CHAMBER SUMMONS/0102119/2015				
22	CHAMBER SUMMONS	102119/2015	Taradevi Mangilal Jain Vs MCGM	Madhuri R Raibagkar
(Main Matter SUIT/0102763/2013)				
At 2 45 pm Afternoon Session				
23	SUIT	102762/2013	LALJI NARAYAN PATEL Vs MCGM	MADHURI R RAIBAGKAR
Sub Matter: CHAMBER SUMMONS/0102128/2015				
Sub Matter: NOTICE OF MOTION/0104342/2015				

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24	CHAMBER SUMMONS	102128/2015	Lalji Narayan Patel Vs MCGM	Madhuri Raibagkar
(Main Matter SUIT/0102762/2013)				
25	NOTICE OF MOTION	104341/2015	Smt Taradevi Mangilal Jain Vs MCGM	Madhuri R Raibagkar
(Main Matter SUIT/0102763/2013)				
26	NOTICE OF MOTION	104342/2015	Lalji Narayan Patel Vs MCGM	Madhuri R Raibagkar
(Main Matter SUIT/0102762/2013)				
27	SUIT	102995/2019	Mr. Saravanan Shankaran Vs MCGM	Mr. Tariq A.A.Chaudhary
Sub Matter: CHAMBER SUMMONS/0102180/2019				
Sub Matter: CHAMBER SUMMONS/0102273/2019				
Sub Matter: NOTICE OF MOTION/0104824/2019				
Sub Matter: NOTICE OF MOTION/0104822/2019				
28	CHAMBER SUMMONS	102180/2019	Mr. Saravanan Shankaran Vs MCGM and Applicant -Skyways Developers	Adv. Ulhas Naik for Applicant
(Main Matter SUIT/0102995/2019)				
29	CHAMBER SUMMONS	102273/2019	Mr. Saravanan Shankaran Nadar Vs MCGM	Mr. Tariq A.A.Chaudhary
(Main Matter SUIT/0102995/2019)				
30	NOTICE OF MOTION	104822/2019	Mr. Saravanan Shankaran Vs MCGM	Mr. Tariq A.A.Chaudhary
(Main Matter SUIT/0102995/2019)				
31	NOTICE OF MOTION	104824/2019	Mr. Saravanan Shankaran Nadar Vs MCGM	Tariq A. A. Chaudhary
(Main Matter SUIT/0102995/2019)				

C/S REPLY

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32	SUIT	102392/2016	Mr. Parshuram Manik Mane Vs Municipal Corporation of Greater Mumbai	
Sub Matter: NOTICE OF MOTION/0102965/2017				
Sub Matter: CHAMBER SUMMONS/0101649/2019				
33	NOTICE OF MOTION	102965/2017	Mr. Parshuram Manik Mane Vs Municipal Corporation of Greater Mumbai And Ors	Ashish Dubey
(Main Matter SUIT/0102392/2016)				
34	CHAMBER SUMMONS	101649/2019	Mr. Parshuram Manik Mane Vs MCGM And Ors - Applicant - Digambar Chandrakant Kamble	Adv Shabnam Shaikh Adv For Applicant
(Main Matter SUIT/0102392/2016)				
